

**Closure of Maruti Concerns**

521. SHRI MUKHTIAR SINGH  
MALIK;

SHRI G. M. BANATWALA;

Will the Minister of INDUSTRY be pleased to state:

(a) whether Maruti Limited and its allied concerns have been facing closure;

(b) number of persons likely to be affected by the closure of these concerns; and

(c) whether Government propose to take over the management of all the Maruti concerns?

THE MINISTER OF INDUSTRY  
(SHRI BRIJLAL VERMA): (a) Yes, Sir.

(b) About 500.

(c) There is no proposal under the consideration of the Government for taking over the management of the Maruti concerns.

**Investigation into Alleged Assault on  
Shri Sanjay Gandhi**

522. SHRI HARI VISHNU  
KAMATH:

SHRI JANESHWAR MISHRA:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 150 on the 6th April, 1977 and state:

(a) whether the investigation into the alleged assault on Shri Sanjay

Gandhi on the 16th March, 1977 has been completed; and

(b) if so, the upshot thereof?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) No Sir.

(b) Does not arise.

**Persons detained in Jails without Trial**

523. SHRI HARI VISHNU KAMATH:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of people are still detained without trial in different prisons throughout India;

(b) if so, how many;

(c) the break-up of the total figure, State-wise; and

(d) the grounds on which or the laws under which they are detained?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). According to information furnished by State Governments there were 1796 persons in detention under the Maintenance of Internal Security Act, 1971, as on 4th June, 1977.

(c) and (d). The State-wise break-up together with broad grounds of detention is given in the attached statement.